

Rajasthan request for Cobalt Therapy plant in R.N.T. Medical College, Udaipur

7387. SHRI BHEEKHABHAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that Government of Rajasthan has demanded the establishment of Cobalt Therapy plant in R.N.T. Medical College at Udaipur;

(b) if so, the progress made in this connection;

(c) whether Government of Rajasthan has made all preliminary arrangements for Housing plant ancillary arrangements thereto;

(d) whether it is a fact that standing committee of Cobalt Therapy has given preliminary clearance thereto; and

(e) by what time the final decision to establish and sanction Cobalt Therapy plant will be taken?

THE DEPUTY MINISTER FOR HEALTH AND FAMILY WELFARE (KUMARI KUMUDBEN M. JOSHI):

(a) to (e), Central assistance to the tune of Rs. 10.00 lakhs has already been sanctioned to the Government of Rajasthan for the installation of a Cobalt Therapy Unit with rotational head and collimation facilities at the P.N.T. Medical College, Udaipur.

Agreement for cooking food in Super fast trains

7388. SHRI A. NEELALOHITHAD-ASAN NADAR: Will the Minister of RAILWAYS be pleased to state:

(a) the reason for not making arrangements for cooking the food in the Kitchen car of the train itself for the use of passengers at least in Super fast trains, like K.K. Express;

(b) whether it is a fact that the canteen contractors are making enormous profit after giving quantitatively less and qualitatively poor food to passengers travelling in the trains; and

(c) if so, what action Government propose to take in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) In the past, when cooking used to be done in the cramped space inside conventional Dining Cars, side by side with arrangements for washing of used utensils, stacking of soft coke, food ingredients including vegetables etc., maintenance of satisfactory hygienic conditions in the preparation of meals was not always found feasible. To ensure preparation of meals in hygienic conditions and under the close supervision of senior catering officials, a system of ready-to-serve meals has been introduced, whereby meals cooked in the modernised base kitchens at convenient static catering establishments enroute are picked up, put into hot cases provided in the pantry cars on the trains and served to passengers at meal time. This is an improvement over the erstwhile Dining Car system which is being replaced gradually by pantry car service. K.K. Express trains are provided with such pantry car service.

(b) and (c). Quantities of different items of meals have been standardised and tariff fixed after proper costing. To ensure service of meals as per standardised quantity and quality, frequent inspections and surprise checks are carried out by the officers and senior supervisors of commercial and Medical departments and lapses detected are promptly and suitably taken up.

Trivandrum-Kanyakumari track

7389. SHRI A. NEELALOHITHAD-ASAN NADAR: Will the Minister of RAILWAYS be pleased to state:

(a) when the Trivandrum-Kanyakumari Railway line was opened for passenger traffic;

(b) how many times thereafter interruption, land slips and rail accidents took place on this line and the reasons thereof; and

(c) whether a CBI investigation is proposed in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMEN-TARY AFFAIRS (SHRI MALLIK-ARJUN): (a) 16-4-1979.

(b) On account of heavy rains in-terruptions were caused on three occa-sions. On account of rail accidents and suspected sabotage etc. interrup-tions were caused on nine occasions.

(c) No.

Suburban Railway Stations of Central Railway

7390. DR. SUBRAMANIAM SWAMY: Will the Minister of RAILWAYS be pleased to state:

(a) which are the Suburban Railway Stations of Central Railway in Bombay where railways have not provided a proper Bridge for commuters to go on both the Eastern and Western sides of the platforms; and

(b) what steps are being taken by Government to provide this facility to the commuters for their safety?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMEN-TARY AFFAIRS (SHRI MALLIK-ARJUN): (a) At the following stations the facilities for connecting East and West side to platforms are not avail-able on the Bombay Suburban Railway Stations of Central Railway;

Parel, Kanjur Marg, Kalwa, Vangani Bhivpuri Road, Govandi and Man-khurd.

(b) The work of providing such facilities has been approved, and is expected to be taken up shortly for execution at the following stations:

Parel, Govandi and Mankhurd,

There is no justification to provide the facility at Vangani, Bhivpuri or for

extending the existing foot over bridge at Kanjur Marg on the Eastern side where no booking office exists.

The work of providing a foot over bridge at Kalwa shall be considered in future years depending upon avail-ability of funds.

Increasing train frequency Kurla-Mankhurd Section

7391. SHRI SUBRAMANIAM SWA-MY: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a great demand from the residents of Kurla-Mankhurd for increasing the train frequency on this Section of Central Railway at Bombay; and

(b) if so, details of steps that are being taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIA-MENTARY AFFAIRS (SHRI MALLIK-ARJUN): (a) Yes.

(b) Increase in frequency of sub-urban train on Kurla-Mankhurd sec-tion as also other sections on Central Railway can be considered only when additional EMU rakes are available after replacement of the existing over-aged rakes.

Road over-bridge at Muland Station

7392. DR. SUBRAMANIAM SWA-MY: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is true that there is a proposal to construct a Road Over-Bridge towards the North-end of Muland Railway Station in the Central Railway at Bombay;

(b) if so, the details thereof; and

(c) by what time the bridge is ex-pected to be completed?